

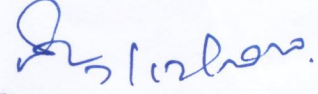
To. No. 3319 /2020

Office of the  
Prl. District and Sessions Judge,  
Hassan, dated: 7.12.2020.

**: NOTIFICATION :**

In continuation of this office Notification No. 2804/2020, dt: 2.11.2020 and as per the directions of the Hon'ble High Court of Karnataka "eFiling at District & Taluk Courts" is enabled for all the Courts of Hassan District from 7.12.2020.

The advocates, litigants and party in person may register themselves on the portal "<https://efiling.gov.in/kar/>" and make use of the facility.



Prl. District & Sessions Judge,  
Hassan. 07/12/2020

Copy forwarded for information and necessary action to the :

1	Member Secretary, DLSA and Senior Civil Judge & JMFC, Hassan	
2	Senior Civil Judge & JMFC, Channarayapatna / Holenarasipura / Beluru / Sakaleshapura/ Arasikere/ Arakalagudu Civil Judge & JMFC, Alur	for information with a request to circulate the same to the concerned Advocate Association
3	Prl. Civil Judge & JMFC, Hassan / Channarayapatna / Arasikere	
4	Civil Judge & JMFC, Holenarasipura / Arakalagudu / Sakaleshapura / Beluru	
5	Addl. Civil Judge & JMFC, Hassan.	
6	Court Manager, District Court, Hassan	
7	System Officer and System Assistant of District Court, Hassan	